

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-4437(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.09.2021**

NAME OF THE PARTIES: - Jay Bhawani Coal Fields Pvt Ltd
V/s
Bharat AgriFert & Realty Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from either side. This matter was listed for hearing on 05.03.2020, on that date none appeared for the Operational Creditor and Counsel Ms. Shabnam Latiwala appeared for Corporate Debtor, matter was adjourned to 19.03.2020 for withdrawal. Thereafter matter appeared on 19.03.2020, 12.05.2021, 14.07.2021, 30.07.2021 and 08.09.2021. On these dates none appeared. Non-appearance of the parties continuously further strengthen our belief that the Operational Creditor is not interested to proceed with the matter. Hence **CP(IB)/4437/(MB)/2018** is **dismissed** for **non-prosecution**. File be consigned to records.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
08.09.2021

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)